

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2016
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1. Prithviraj Pandian Counsel for
Counsel for R1 to R3
(Counsel by M.Y.R. VENKATAVARADAN)

Prithviraj

2. R. UDAYA KUMAR

Counsel for petitioner

R. Udaya Kumar

ORDER

Petitioner and his counsel are present. Counsel for R1 to R3 present. The counsel for respondent had submitted on the last date of hearing that there is a possibility of settlement between the parties who are having 50% shares each in the company. Counsel for respondent has proposed to bring the parties before the Adjudicating Authority on the next date of hearing to make their submissions in regard to the settlement. Considering his request, I direct the parties to be present on the next date of hearing for making their submissions. Put up on 15.09.2017 at 10.30 A.M.

sd
(K. Anantha Padmanabha Swamy)
Member (Judicial)